

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 01
Appeal No. 31/252/JPR/2023
Under Section 252 of
Companies Act, 2013**

In the matter of:

M/s Pravik Minerals Ltd.

...Appellant

Versus

The Registrar of Companies

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Appellant : Vinit Nagar, CS

For the Respondent : Pooja Singh, JTA

ORDER

Heard Mr. Vinit Nagar, CS appearing on behalf of the Appellant. Ms. Pooja Singh, JTA appearing on behalf of the office of RoC, Jaipur on advance notice submits that she has received a copy of this Appeal and seeks time to file response. Response, if any, may be filed within two weeks with advance copy to the opposite counsel. List the matter on 08.12.2023.


Sdr

(Rajeev Mehrotra)
Technical Member


Sdr

(Deep Chandra Joshi)
Judicial Member

November 16, 2023